

WHO SHOULD ATTEND?

- Academicians
- Judges
- Lawyers
- Research Scholars
- Masters' Students

SCHEDULE

SESSION	RESOURCE PERSON	TOPIC
I	Prof. T. Ramakrishna	Biotechnology, Farmers' Rights and IPR
II		IPR and Competition Law
III	Prof. Vivekananda	Data Protection, Artificial Intelligence and IPR
IV		Public Policy issues of IPR

SESSION	RESOURCE PERSON	TOPIC
I	Dr. V.K. Ahuja	Copyright and Education
II		Health and Patent Law
III	Prof. Subhas Rathor	Innovation Culture in India
IV		IPR Ecosystem in India

REGISTRATION FEES

FOR MSU STUDENTS	Rs. 300
FOR OTHER STUDENTS	Rs. 500
FOR OTHER PARTICIPANTS	Rs. 1000

- Fees are payable through Demand Draft Drawn in Favour of Director, BSLS.
- Fees are non-refundable
- Registration Fees include Workshop Kit, Lunch and Certificate

LAST DATE FOR REGISTRATION

8TH JANUARY 2019

NATIONAL IPR POLICY, 2016 VISION STATEMENT

“An India where creativity and innovation are stimulated by Intellectual Property for the benefit of all; an India where intellectual property promotes advancement in science and technology, arts and culture, traditional knowledge and biodiversity resources; an India where knowledge is the main driver of development, and knowledge owned is transformed into knowledge shared.”

HOW TO APPLY?

REGISTER YOURSELF WITH

Interested Participants must mail the following details to our e-mail :
iprlaw19@msubaroda.ac.in

(1) Name (2) Designation (3) Institution (4) Mobile No. (5) E-mail ID
(6) DD details.

OR



<https://goo.gl/forms/EHgrNCSpV5n018Cj1>

ORGANISING COMMITTEE

PATRON

- **PROF. (DR.) PARIMAL VYAS**
Hon'ble Vice - Chancellor
The Maharaja Sayajirao University of Baroda

WORKSHOP CHAIR PERSON

- **PROF. (DR.) BHAVNA MEHTA**
Dean (OSD), Faculty of Law

WORKSHOP CONVENERS

- **DR. ARCHANA GADEKAR** : 9879146725
Associate Professor, Faculty of Law
- **DR. NAMRATA LUHAR** : 9727747463
Assistant Professor, Faculty of Law

WORKSHOP COORDINATORS

MS. CHANDRIKA TEWATIA RAJ & MS. DWITI H VYAS

For Any Queries, Contact Workshop Conveners

Or mail us on iprlaw19@msubaroda.ac.in



Estd. 1949
Accredited Grade "A" by NAAC

WORKSHOP ON INTELLECTUAL PROPERTY RIGHTS

10-11 JANUARY 2019

Organised by

FACULTY OF LAW

THE MAHARAJA SAYAJIRAO UNIVERSITY OF BARODA



FACULTY OF LAW

THE MAHARAJA SAYAJIRAO UNIVERSITY OF BARODA,
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FATEHGUNJ, VADODARA, GUJARAT, INDIA - 390002

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ABOUT THE FACULTY OF LAW

India's internationally renowned The Maharaja Sayajirao University of Baroda (1949) has blossomed from the Baroda College (1881) which is one of the oldest centres of learning in western India. The Faculty of Law, The Maharaja Sayajirao University of Baroda has been a premier law institute in Gujarat since the sixties. The varied academic talent of the Faculty is capable to tackle the emerging legal trends. It presently offers various courses like B.A.LL.B. (Hons.)- Five years integrated Law Degree; LL.B. (3years); LL.M. with specialization in Business Law, Criminal Law, Constitution and Legal Order and Environment and Legal Order; Post Graduate Diploma in Taxation Practice; Post Graduate Diploma in Labour Practice and Ph.D.

The Faculty is actively involved in the organisation of varied activities year by year. This year the Faculty has given a special focus on IPRs and has carried out several activities in the form of Awareness Programmes and Extra mural lectures.

ABOUT THE WORKSHOP

The development of world today is because of the product of intelligence owned, practiced and shared by human beings since centuries. Rapid development in the fields of science, technology and culture led to the emergence of the concept of protecting rights over the creations of human beings. The concept of Intellectual Property Rights thus received attention from all civilizations of the world and gradually got internationally recognised. The establishment of World Intellectual Property Organisation followed by the negotiation of TRIPS Agreement under World Trade Organisation has been the turning point in providing a robust protection of IPRs in the whole world.

Laws relating to Intellectual Property Rights has witnessed a phenomenal growth with the advancement of the society. There are a plethora of emerging issues surrounding IPRs, which the International Organisations are continuously deliberating. Further, IPRs are fascinating and a lot of research in the areas viz. biotechnology, health and IPRs, Software protection, Artificial Intelligence and IPRs, Fashion Technology, Digital world and IPRs, Human rights and many more is done.

With an objective to have in-depth deliberations on the issues and apprise the Academia, Lawyers, Researchers and Masters' Students with the challenges in protecting IPRs, the Faculty of Law is organising Two Day Workshop on Intellectual Property Rights.

OBJECTIVES

- To understand the developments in IPRs
- To stimulate thought process of the participants with the challenges faced in protecting IPRs
- To up breast the participants with the emerging issues in IPR

RESOURCE PERSONS



PROF. T. RAMAKRISHNA

Professor of Law, NLSIU, Bangalore
Chair Professor IPR

- Property Rights Research and Advocacy [CIPRA] at the NLSIU.
- Head for the Institute of Excellence on Intellectual Property Rights and Standards.
- Member of different Expert committees constituted by Indian Intellectual Property Office, National Biodiversity Authority, Protection of Plant Varieties and Farmers' Rights Authority, Copyright Office and member of Institutional Ethics Committees.
- Participated in the regional consultation and planning workshop on "Use of TRIPS Flexibilities to have Access to Affordable Medicines in Asia", organised by UNDP, WHO and UNAIDS at Bangkok, Thailand.



PROF. VIVEKANANDA

Dean, School of Law, Bennett University

- Adjunct Visiting Professor with the Business School of University of Buffalo, New York since 2007
- Research fellow with the law school at Maastricht University, Netherlands under the ICCSR NWO exchange scholar of 2010.
- Elected member of the Asia Pacific Region of ALAC to ICANN .
- Advisory committee member of the Indian Patent Office



PROF. SUBHAS RATHOR

Professor of Law, School of Law, Gujarat University

- Specilization in IPR laws
- Resource Persons at several National and International platforms on IPRs



DR. V.K.AHUJA

Associate Professor of Law, Delhi University

- Published several books on IPRs
- Awarded First Prize in the Fifth South Asian Teaching Session on International Humanitarian Law and Refugee Law organized jointly by the International Committee of the Red Cross, United Nations High Commissioner for Refugees and National Law School of India University, Bangalore
- Visiting Faculty at the Indian Law Institute (Deemed University), New Delhi and Guru Gobind Singh Indraprastha University, New Delhi.

"Intellectual property continues to grow in economic and social importance around the world this increased prominence is being driven by rapid, profound and pervasive technological change, which is shaping the future of the economy and placing increasing value of knowledge in its economic and commercial expression as intangible assets."

- Francis Gurry
Director General, WIPO